

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Seventh Lok Sabha

Seventy Second Report



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

1984

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Seventh Lok Sabha)

SEVENTY-SECOND REPORT

(Presented on 28-3-1984)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Seventy-second Report.

2. The Committee met on 27 March, 1984 for allocation of time under rule 294(1)(c) of the Rules of Procedure to the Resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, 30 March, 1984.

3. The Committee recommend allocation of time to resolutions as follows:—

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| (1) Resolution by Shri Saifuddin Chowdhary regarding 'Right to free and compulsory education' as Fundamental Right. | 2 hours |
| (2) Resolution by Shri Neelalohithadasan Nadar regarding implementation of recommendations of National Commission on Agriculture. | 2 hours |
| (3) Resolution by Prof. Ajit Kumar Mehta regarding implementation of recommendations of Mandal Commission. | 2 hours |

Recommendations

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;
27 March, 1984

7 Chaitra, 1906 (Saka)

G. LAKSHMANAN,
Chairman,
Committee on Private Members'
Bills and Resolutions.